

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No. 6 – IA/826(AHM)2024
In
C.P.(IB)/91(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Kavach Security Services Pvt Ltd

.....Applicant

V/s

Gujarat Narmada Valley Fertilizers & Chemicals Ltd

.....Respondent

Order delivered on: 05/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent : Mr. Nandish Chudkar, Advocate

ORDER

IA/826(AHM)2024

The main case is listed on 24.06.2024.

Re-list with the main case on 24.06.2024.

-Sd-
SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-
SHAMMI KHAN
MEMBER (JUDICIAL)